Title: Papers laid on the Table by members/Ministers.

12.04 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): I beg to lay on the Table a copy of the Standards of Weights and Measures (Packaged Commodities) Second Amendment Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 143 (E) in Gazette of India dated the 1st March, 2005 under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976.

(Placed in Library. See No. LT 1794/05)

्**रहक स्कृतक अंग्रहम् एक एकाइक राह्म इस काइक इस काइक अंग्रहम (श्वर एक काग्रहम अंग्रहम अंग्रहमान)** अवस्थान काग्रहम कार्यक काग्रहम कार्यक काग्रहम कार्यक काग्रहम का

(Placed in Library. See No. LT 1795-98/05)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Finance for the year 2005-2006.

(Placed in Library. See No. LT 1799/05)

হল্ছে-ক্রেন্ডের ব্রহ্মের ক্রেন্ডের ক্রেনের ক্রেন্ডের ক্রেনের ক্রেন্ডের ক্রেনের ক্

(1) ক্রলাইছে দ্বেক ক্রিন্ত কর্কাকে ব্রক্টার, ক্রেক্টার্কার ক্রেক ক্রেচ 2005-2006 ক্রেক্ট।

(Placed in Library. See No. LT 1800/05)

(2) শুরুরের বহররাজ্যর, ব্ররহারাজ্যর জার্ক জ্বের 2005-2006 জার্ক।

(Placed in Library. See No. LT 1801/05)

THE MINISTER OF WATER RESOURCES (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Water Resources for the year 2005-2006.

(Placed in Library. See No. LT 1802/05)

THE MINISTER OF LABOUR AND EMPLOYMENT(SHRIK. CHANDRA SHEKHAR RAO): I beg to lay on the Table-

- (1) A copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organization, New Delhi, for the year 2003-2004.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 1803/05)

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Labour and Employment for the year 2005-2006[p13].

(Placed in Library. See No. LT 1804/05)

[k14]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): On behalf of my senior colleague, Dr. Anbumani Ramdoss, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Health and Family Welfare for the year 2005-2006.

(Placed in Library. See No. LT 1805/05)

(Placed in Library. See No. LT 1806/05)

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHAY): I beg to lay on the Table--

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food Processing Industries for the year 2005-2006.

(Placed in Library. See No. LT 1807/05)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Paddy Processing Research Centre, Thanjavur, for the year 2003-2004, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 1808/05)

(दक्क) न्वस्त्रकार्यकार त्रक्षकार्यकार व्यक्त व्य

(2) ব্যক্তব্যক্তর (1) ্রন্ধ বর্ষ াশক্ষরাক্রম ক্রেক্স ক্রেক্

(Placed in Library. See No. LT 1809/05)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS(SHRI NAMO NARAIN MEENA): I beg to lay on the Tableâ€"

- (1) A copy of the Ozone Depleting Substances (Regulations and Control) Amendment Rules, 2004 (Hindi and English versions) published in Notification No. S.O. 929 (E) in Gazette of India dated the 17th August, 2004 under section 26 of the Environment (Protection) Act, 1986.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) A copy of the Notification No. S.O. 56 (E) (Hindi and English versions) published in Gazette of India dated the 14th January, 2005 making certain amendments in the Order published in Notification No. S.O. 489 (E) dated 30th April, 2003 issued under section 3 of the Environment (Protection) Act, 1986.

(Placed in Library. See No. LT 1810/05)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pollution Control Board, Delhi, for the year 2003-2004.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pollution Control Board, Delhi, for the year 2003-04
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See No. LT 1811/05)

(6) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Environment and Forests for the year 2005-2006.

(Placed in Library. See No. LT 1812/05)

- (1) (एक) ক্রমেক্সক হর্দেকেরেকে ওক্স- ক্র রম্ভর্কেরেকের ক্রমেন্দ্র ক্রমেন্দর ক্রমেন্দ্র ক্রমেন্দ্র
- (दक्क) न्क्ष्यक्रकाक इह्स्ट्कट्प्रकरण्ट अक्क-प्रक हक्कर्डक्क-प्रक प्रकार अर्थ प्रकार प्रक प्रकार प्
- (2) ব্যক্তব্যক্তর (1) ক্রান্তব্যক্তর ক্রান্তর ক্রান্তর

(Placed in Library. See No. LT 1813/05)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): I beg to lay on the Tableâ€"

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India, New Delhi, for the year 2002-2003, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Food Corporation of India, New Delhi, for the year 2002-2003.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 1814/05)

17.16 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF FINANCE(SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table a copy of the Notification No.30/2005-Customs (Hindi and English versions) published in Gazette of India dated the 21st March, 2005, seeking to impose final anti-dumping duty on Mica pearl pigment, originating in or exported from the People's Republic of China, Japan, United States of America and the European Union, at the rates recommended by the designated authority, issued under sub-section (7) of section 9A of the Customs Tariff Act, 1975.

(Placed in Library. See No. LT 1818/05)
